<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that :

Matters on the Final hearing cause-list of the Bench presided over by Hon'ble Shri Justice Amit Borkar will not be notified on Friday, 9th May 2025.

Dated this 2^{nd} day of May, 2025.

By Order,

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.